

**GOVERNMENT OF INDIA
MINISTRY OF HOME AFFAIRS**

**RAJYA SABHA
UNSTARRED QUESTION NO. 839**

**TO BE ANSWERED ON THE 14TH DECEMBER, 2022/ AGRAHAYANA 23,
1944 (SAKA)**

NARCOTICS CASES UNDER NDPS ACT

839 SHRI A. A. RAHIM:

Will the Minister of HOME AFFAIRS be pleased to state:

(a) how many cases have been registered under NDPS Act in each State, year-wise over last five years, what is the conviction rate in each State for the same period;

(b) the reasons for low conviction rate and whether Government is planning any particular measure to make the law more effective and increase conviction rate, if so, details thereof; and

(c) how many cases have been registered by Narcotics Control Bureau (NCB), in each State annually over the last five years and what is the conviction rate in each State for the same period?

ANSWER

**MINISTER OF STATE IN THE MINISTRY OF HOME AFFAIRS
(SHRI NITYANAND RAI)**

(a) As per latest data published by National Crime Records Bureau (NCRB) pertaining to the year 2021, the State/UT wise details of cases Registered (CR) and Conviction Rate(CVR) under the Narcotics Drugs & Psychotropic Substance Act for the year 2017-2021 is at Annexure-I.

(b) The Government through Narcotics Control Bureau (NCB) organises training program to upgrade the skills of the public prosecutors and Drug Law Enforcement Officers to ensure better conviction rate. NCB has initiated quarterly training program for Special Public Prosecutors and two training programs have already been conducted.

(c) The details of cases registered by NCB in each State and conviction rate for the year 2018-2022 (upto October) is at annexure-II.

**State/UT wise details of cases Registered (CR) and Conviction Rate(CVR)
under the Narcotics Drugs & Psychotropic Substance Act for the year 2017-
2021**

SL	State/UT	2017		2018		2019		2020		2021	
		CR	CVR	CR	CVR	CR	CVR	CR	CVR	CR	CVR
1	Andhra Pradesh	682	18.4	534	27.9	717	15.8	866	12.7	1635	25.4
2	Arunachal Pradesh	124	0.0	122	15.4	124	33.3	132	0.0	264	16.7
3	Assam	354	20.0	478	8.0	841	8.2	983	6.8	2291	7.5
4	Bihar	749	46.0	615	75.0	697	72.2	964	76.9	1469	84.6
5	Chhattisgarh	743	55.6	712	57.8	707	54.3	875	70.0	1123	63.0
6	Goa	168	68.0	222	47.4	218	27.3	147	29.6	121	51.9
7	Gujarat	69	11.1	150	25.0	289	30.0	308	44.4	461	33.3
8	Haryana	2200	45.9	2587	54.6	2677	37.3	3060	44.1	2741	57.0
9	Himachal Pradesh	1010	36.5	1342	50.6	1439	40.5	1538	30.6	1537	31.0
10	Jharkhand	204	45.6	237	42.7	242	69.1	415	45.6	609	65.4
11	Karnataka	1126	48.4	1030	61.8	1652	58.9	4054	90.3	5787	93.0
12	Kerala	9244	95.9	8724	96.9	9245	97.4	4968	97.1	5695	98.9
13	Madhya Pradesh	1286	58.4	1874	66.0	3432	84.4	3155	81.1	4068	86.6
14	Maharashtra	14634	73.5	12195	84.1	14158	88.4	4714	94.6	10087	61.0
15	Manipur	275	73.3	381	53.2	338	39.2	304	56.3	354	18.5
16	Meghalaya	56	0.0	81	64.7	117	41.2	76	81.3	69	64.3
17	Mizoram	139	86.3	164	100.0	160	98.6	97	100.0	122	96.4
18	Nagaland	81	75.6	66	91.3	142	93.8	115	97.4	154	94.9
19	Odisha	573	20.5	573	10.2	980	61.0	1179	3.0	1642	25.7
20	Punjab	12356	67.6	11654	59.2	11536	64.8	6909	67.2	9972	77.9
21	Rajasthan	1596	73.1	1862	74.4	2592	75.8	2743	75.6	2989	72.7
22	Sikkim	3	0.0	7	33.3	20	50.0	19	66.7	52	0.0
23	Tamil Nadu	3812	79.9	3717	76.4	4329	79.3	5403	78.2	6852	82.9
24	Telangana	387	7.0	311	42.1	464	8.8	509	23.8	1346	25.6
25	Tripura	84	9.7	431	15.8	316	2.5	307	11.1	357	10.5
26	Uttar Pradesh	7439	86.6	8821	81.6	10198	74.3	10852	86.1	10432	85.4
27	Uttarakhand	1017	84.8	1064	57.0	1396	53.8	1282	81.6	1762	77.9
28	West Bengal	1724	8.9	1479	3.8	1421	8.0	1626	7.8	1890	2.9
	TOTAL STATE(S)	62135	71.0	61433	74.8	70447	76.8	57600	82.1	75881	78.1
29	A&N Islands	34	52.9	49	75.0	133	12.5	55	92.3	28	54.2
30	Chandigarh	244	65.4	178	67.7	226	65.2	134	67.1	89	75.6
31	D&N Haveli and Daman & Diu+	3	0.0	3		0	50.0	5		6	66.7
32	Delhi	376	78.5	507	69.1	712	62.3	748	55.6	566	65.5
33	Jammu & Kashmir*	991	14.6	938	14.8	1173	37.4	1222	15.7	1681	41.3
34	Ladakh	-	-	-	-	-	-	2	-	5	-
35	Lakshadweep	6	-	8	-	4		4	-	3	-
36	Puducherry	11	-	21	-	26	100.0	36	-	72	-
	TOTAL UT(S)	1665	46.4	1704	41.4	2274	51.1	2206	47.2	2450	59.2
	TOTAL (ALL INDIA)	63800	70.6	63137	74.4	72721	76.5	59806	81.6	78331	77.9

Source: Crime in India, NCRB

Note : '+' Combined data of erstwhile D&N Haveli UT and Daman & Diu UT during 2017, 2018

* Data of erstwhile Jammu & Kashmir State including Ladakh during 2017, 2018

The details of cases registered by NCB in each State and conviction rate for the year 2018-2022 (upto October)

S. No.	State / UT	Year	No. of Cases Registered	Conviction
1	Andhra Pradesh	2018	0	0.00
		2019	0	
		2020	0	
		2021	1	
		2022	0	
2	Arunachal Pradesh	2018	0	0.00
		2019	0	
		2020	0	
		2021	0	
		2022	0	
3	Assam	2018	8	37.50
		2019	2	50.00
		2020	2	100.00
		2021	1	0.00
		2022	3	66.67
4	Bihar	2018	1	100.00
		2019	8	87.50
		2020	0	0.00
		2021	9	100.00
		2022	6	83.33
5	Chhattisgarh	2018	0	0.00
		2019	0	
		2020	0	
		2021	0	
		2022	0	
6	Goa	2018	1	0.00
		2019	1	0.00
		2020	0	0.00
		2021	0	0.00
		2022	1	100.00
7	Gujarat	2018	9	66.67
		2019	2	50.00
		2020	4	100.00
		2021	5	80.00
		2022	2	100.00
8	Haryana	2018	2	100.00
		2019	1	100.00
		2020	0	0.00
		2021	2	100.00
		2022	0	0.00

9	Himachal Pradesh	2018	1	0.00
		2019	0	0.00
		2020	0	0.00
		2021	2	0.00
		2022	0	0.00
10	Jharkhand	2018	0	0.00
		2019	9	88.89
		2020	2	100.00
		2021	1	100.00
		2022	4	100.00
11	Karnataka	2018	5	20.00
		2019	4	0.00
		2020	10	0.00
		2021	4	50.00
		2022	6	50.00
12	Kerala	2018	0	0.00
		2019	0	0.00
		2020	1	100.00
		2021	4	75.00
		2022	0	0.00
13	Madhya Pradesh	2018	6	50.00
		2019	7	71.43
		2020	3	66.67
		2021	3	66.67
		2022	1	100.00
14	Maharashtra	2018	10	20.00
		2019	6	16.67
		2020	3	100.00
		2021	5	40.00
		2022	2	0.00
15	Manipur	2018	6	33.33
		2019	12	41.67
		2020	5	40.00
		2021	9	11.11
		2022	15	0.00
16	Meghalaya	2018	0	0.00
		2019	0	
		2020	0	
		2021	0	
		2022	0	
17	Mizoram	2018	0	0.00
		2019	0	
		2020	0	
		2021	0	
		2022	0	
18	Nagaland	2018	0	0.00
		2019	0	
		2020	0	
		2021	0	
		2022	0	

19	Odisha	2018	2	0.00
		2019	3	66.67
		2020	0	0.00
		2021	0	0.00
		2022	1	0.00
20	Punjab	2018	2	100.00
		2019	7	85.71
		2020	8	75.00
		2021	4	100.00
		2022	2	100.00
21	Rajasthan	2018	9	88.89
		2019	6	66.67
		2020	2	50.00
		2021	5	60.00
		2022	1	100.00
22	Sikkim	2018	0	0.00
		2019	0	
		2020	0	
		2021	0	
		2022	0	
23	Tamil Nadu	2018	16	100.00
		2019	6	100.00
		2020	9	77.78
		2021	2	100.00
		2022	12	100.00
24	Telangana	2018	1	100.00
		2019	0	0.00
		2020	0	0.00
		2021	0	0.00
		2022	0	0.00
25	Tripura	2018	0	0.00
		2019	0	
		2020	0	
		2021	1	
		2022	0	
26	Uttarakhand	2018	0	0.00
		2019	1	100.00
		2020	1	100.00
		2021	0	0.00
		2022	0	0.00
27	Uttar Pradesh	2018	5	80.00
		2019	5	100.00
		2020	1	100.00
		2021	4	75.00
		2022	8	75.00
28	West Bengal	2018	18	27.78
		2019	13	38.46
		2020	4	0.00
		2021	9	44.44
		2022	11	27.27

Union Territories				
1	Andaman & Nicobar	2018	0	0.00
		2019	0	
		2020	0	
		2021	0	
		2022	0	
2	Chandigarh	2018	8	87.50
		2019	2	100.00
		2020	0	0.00
		2021	0	0.00
		2022	0	0.00
3	Dadra & Nagar Haveli and	2018	0	0.00
		2019	0	
		2020	0	
		2021	0	
		2022	0	
4	Delhi	2018	13	84.62
		2019	13	92.31
		2020	4	75.00
		2021	5	100.00
		2022	4	75.00
5	Jammu & Kashmir	2018	2	50.00
		2019	3	33.33
		2020	1	0.00
		2021	1	100.00
		2022	1	100.00
6	Ladakh	2018	0	0.00
		2019	0	
		2020	0	
		2021	0	
		2022	0	
7	Lakshadweep	2018	0	0.00
		2019	0	
		2020	0	
		2021	0	
		2022	0	
8	Puducherry	2018	0	0.00
		2019	0	
		2020	0	
		2021	0	
		2022	0	

Source : NCB
